### GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

## RAJYA SABHA UNSTARRED QUESTION NO. 1431 TO BE ANSWERED ON 13.03.2023

#### INFRASTRUCTURE PROJECTS IN KARNATAKA

#### 1431. SHRI IRANNA KADADI:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the details of the number of infrastructural projects started by Government in Karnataka during the last three years;
- (b) the details of the currently released report on infrastructural projects in Karnataka;
- (c) whether Government has constituted a Task Force with the objective of effective delivery of projects in Karnataka and if so, the details thereof; and
- (d) the measures that are being taken/ proposed to be taken by Government to increase the number of infrastructural projects in the State?

#### **ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING; AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS [RAO INDERJIT SINGH]

- (a) This Ministry is mandated to monitor Central Sector Infrastructure Projects costing Rs.150 crores and above based on the information provided on Online Computerized Monitoring System (OCMS) by the project implementing agencies. The information of infrastructure projects is available State-wise on OCMS. The details of the number of infrastructure projects of the state of Karnataka costing Rs.150 crores and above that has been added on OCMS by the project implementing agencies during the last three years is annexed.
- (b) The details of the infrastructural projects state-wise, including that of the state of Karnataka, are contained in the latest All India Flash Report released by this ministry in January 2023 which is available at <a href="http://www.cspm.gov.in/english/publication.html">http://www.cspm.gov.in/english/publication.html</a>
- (c) The monitoring mechanism put in place by the Government with the objective of effective delivery of projects are Periodic review of projects under Pro-Active Governance And Timely Implementation (PRAGATI) through video conferencing by Hon'ble Prime Minister; rigorous project appraisal; On-line Computerized Monitoring System (OCMS) for better monitoring; setting up of Revised Cost Committees in the Ministries; regular review of infrastructure projects by the concerned administrative Ministries and setting up of Central Sector Projects Coordination Committees (CSPCCs) in the States under the Chief Secretaries for removal of bottlenecks and for facilitating the speedy implementation of major projects.

- (d) The measures taken for effective and speedy implementation of projects and to increase infrastructure projects include:
- (i) prioritization of projects,
- (ii) substantial increase in allocation of funds,
- (iii) delegation of powers at field level,
- (iv) close monitoring of projects at various levels,
- (v) regular follow up with concerned authorities for expeditious land acquisition, forestry and wild life clearances etc.

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# STATEMENT REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 1431 DUE FOR ANSWER ON 13.03.2023

### Year-wise added projects in Karnataka on OCMS

Year	No of Projects	Cost in Rs crore
2019-2020	67	75,043.39
2020-2021	61	72,029.53
2021-2022	56	83,683.23
2022-2023(upto Jan		
2023)	45	73,916.33